

Telephone Facility to Retired Government Officers

4692. SHRI V.S. KRISHNA IYER: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government officers who retire from Government service and were drawing a salary of Rs. 1600/- (old scale) are eligible for telephone under Non-OYT-SS category by Bangalore telephone;

(b) when this salary limit was fixed;

(c) whether the retired officers of autonomous bodies like universities, national technical institutions are also eligible to register under the above category; and

(d) if not, whether Government will enhance the salary limit and also extend this facility to retired university teachers and other scientists of national, technical and scientific institutions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir, Government officers who retire from Government service and were drawing a basic pay of Rs. 1600/- (including special pay and officiating pay) or more in the old scale for a period of one year to retirement are eligible for registration under Non-OYT-SS category.

(b) The Minimum pay limit of Rs. 1600/- was fixed with effect from 23.7.1974.

(c) Director General of Research Councils such as Council of Scientific & Industrial Research, Indian Council of Agricultural Research etc., Directors of National Laboratories and Vice-Chancellors of the Universities only are eligible for registration under Non-OYT-SS category on retirement.

(d) The minimum pay of Rs. 1600/- prescribed has been enhanced to Rs. 3700/- after the revision of pay scales based on the recommendations of the IV pay Commission. There is no proposal to include any more groups for eligibility for registration under Non-OYT-SS category.

Closure of Balu Lines by Swang Colliery of C.C.L.

4693. SHRIS. JAIPAL REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether Swang Colliery of Central Coalfields Limited has closed several Balu lines;

(b) whether several articles such as cement and other stores have been missing from godowns;

(c) whether several employees are paid overtime without having enough work;

(d) whether the workers union has made complaints to Government in this regard; and

(e) if so, the action taken by Government in the matter?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Sand gathering plant in line (Balu line) at Sawang Colliery had to be closed for opening a new Sawang Open-cast Project.

(b) No, Sir. Cement and other stores are issued only from stores (godowns) after following proper procedure against proper requisition.

(c) No employees are engaged on overtime without work.

(d) No, Sir.

(e) Does not arise.

Settlement of Accounts between ONGC and Suppliers of Woollen Cloth

4694. SHRI LALITESHWAR SHAHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the accounts between the Oil and Natural Gas Commission, Dehradun and its various suppliers of woollen cloth materials since 1985 have not been settled as yet;

(b) if so, the details thereof; and

(c) what further action is being proposed to be taken to settle the accounts?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) and (c). Accounts for the supplies made by M/s Cawnpore Wollen Mills (CWM), Kanpur and M/s OCM, Amritsar are pending finalisation. In case of M/s CWM, the details of supplies made by them to various direct demanding officers and payments received have not been furnished by the company. ONGC has initiated action for obtaining the details from the company for the finalisation of accounts.

As regards, the supplies made by M/s OCM, an amount of Rs. 45,256.05 representing 5% balance payment has been withheld because of the dispute regarding the quality of material supplied by them. Action has been initiated for referring the matter to arbitration.

Nodal Agencies for Exporters

4695. SHRI H.N. NANJE GOWDA:
SHRI S.M. GURADDI:

SHRI S.B. SIDNAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry has directed some public undertakings to function as nodal agencies for exporters;

(b) if so, the names of the undertakings that have been asked;

(c) what are their main objectives; and

(d) to what extent these nodal agencies have helped in improvement of exports?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) to (d). Some undertakings have recently been identified to act as lead agencies in their respective areas of operation to develop an integrated approach to exports and increase its value to the extent possible. Examples are:-Bharat Heavy Plate & Vessels Ltd. for fertiliser plant equipment, Bharat Heavy Electricals Ltd. for power equipment, Mining & Allied Machinery Corpn. Ltd. for metallurgical machinery and Heavy Engineering Corpn. Ltd. for steel plant equipment. It is rather early to judge the impact of this arrangement on the overall exports.

Contracts to M/s WMI Cranes Limited, Bombay

4696. SHRI M.V. CHANDRA SHEKARA MURTY: Will the Minister of ENERGY be pleased to state:

(a) whether the companies and corporations under the administrative control of his Ministry are still employing M/s. WMI Cranes Limited, Bombay for some contractual job; and

(b) the details of contracts awarded to